

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/139/ (IB)/2017
NAME OF THE PETITIONER(S) : BULDANA URBAN CREDIT CARE PVT LTD
NAME OF THE RESPONDENT(S) : VINKEM LABS LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1 VINKEM LABS LTD.,
(RESPONDENT) Mrs. K. Sumathi
Rep by Mrs. G. Shanthi Mendelhi
2. A.M.I LANGO Counsel for Petitioner J.

ORDER

Counsel representing both the parties are present. On hearing the matter counsel for petitioner stated that he has not filed the affidavit and bank statement as per the provisions of the IB Code, 2016. Therefore, in view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.


(K. Anantha Padmanabha Swamy)
Member (Judicial)